

proposal to develop some towns in some selected States as Model Towns with the aid from Japan;

(b) if so, the towns identified for the purpose in those selected States;

(c) whether any town in Haryana has been identified for development as Model Town with Japanese aid; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). A Sub-Committee under the Chairmanship of Chairman-cum-Managing Director, EXIM bank has been set up to go into various aspects including investment, technology transfer and feasibility studies for the construction of Industrial Model Towns with Japanese assistance. The matter is only at the pre-feasibility stage.

#### **Cheaper Money Policy**

2127. SHRI R. SURENDER REDDY: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission has suggested cheaper money policy for the export oriented and import substitution sectors without further delay as reported in the Economic Times dated October 28, 1991;

(b) if so, the other suggestion/recommendation made by the Planning Commission; and

(c) the time by which these recommendations are likely to be accepted and implemented?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) No, Sir.

(b) and (c). Do not arise.

#### **Employment to Women in KVIC**

2128. SHRI G.L. KANAUIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Khadi and Village Industries Commission have any proposal to provide employment for those women who have passed the vocational course; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b). KVIC has no specific proposal as such to provide employment for those women who have passed the vocational courses. However, KVI Schemes implemented by Institutions and State KVI Boards help all categories of women including those who are qualified in vocational courses. The schemes that specially benefit women are:-

(A) Khadi spinning

(B) Processing Of Cereals and Pulses

(C) Papad making

(D) Marsala making

(E) Frame filling and Dipping in Cottage Match and Agarbatti making manufacturing.

(F) Collection of forest plants and fruits for Medicinal purposes.

(G) Collection of Non-edible oil seeds.

(H) Manufacture of utility articles of

Palmyrah and palm fibres.

(I) Manufacture of Fibre Fancy Article.

(J) Cane and Bamboo work.

(K) Manufacture of Fancy type of leather goods and embroidery leather products.

(L) Fruit and Vegetable processing and preservation.

(M) Chalk making.

(N) Manufacture of fancy shell, art-ware marble stone, art-ware conch shell and art-ware under lime Industry. These schemes are implemented all over India.

Recently activities like Tailoring, Preparation of Ready made Garments and Hosiery, Batik Work, Thread balls and wool Balling, Lachi making, Embroidery, Toys and Doll making, and manufacture of surgical bandages have been taken up for development which are ideally suited to women for which pattern of financial assistance already exists. The total participation of women under KVI Sector is 46 per cent.

#### Import of edible Oils

2129. DR. VASANT NIWRUTTI  
PAWAR:  
SHRI SIMON MARANDI:

Will the PRIME MINISTER be pleased to state:

(a) whether the government propose to import more edible oils during the current year to meet the demand of the consumers; and

(b) if so, the quantity of different types of edible oils proposed to be imported, the countries from which these will be imported

and the details of expenditure likely to be incurred on these imports?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). The Government has so far decided to import 1.5 lakh tonnes of Palmolein during the year 1991-92. Of this, 66, 000 MTS. has already been contracted by STC with suppliers from Malaysia and Singapore at the CIF Value of Rs. 63.16 crores. The remaining quantity has been kept earmarked for direct import by the States under a scheme formulated by the Central Government in this regard.

[*Translation*]

#### Food Processing Industries in Bihar

2130. SHRI SURYA NARAIN YADAV: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government propose to set up any food processing industries in Bihar;

(b) if so, whether any such industry is proposed to be set up in Saharsa district; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) The Ministry of Food Processing industries does not have any proposal to set up food processing industries directly in any State. However, this Ministry has formulated several plan schemes under which assistance is provided to the State Govts., Co-operative Societies, public sector undertakings etc, for development industries. The Ministry of Food processing Industries, therefore, do